

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.1095/2020

Today this the 19th day of August, 2020

Through video conferencing

**Hon'ble Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Punam Gupta, Counsellor in Charge (Date of Birth 20.02.1962),
W/o Dr. Vinod Kumar Gupta
House No.2C-11, Sector-3, Rohini, Delhi-110085.
2. Poonam Gupta
Education and Vocational Guidance Counsellor (EVGC) (Date of Birth 04.02.1961)
W/o Karandeep Gupta
WZ-106/81, Rajouri Garden Extension
New Delhi-110027.
3. Poonam Gaur (Retd.)
Education and Vocational Guidance Counsellor (EVGC) (Date of Birth 05.09.1959)
D/o B.C. Gaur, B-6/F-1, Ramprastha Colony
Ghaziabad – 201011.
4. Narinder Kaur
Education and Vocational Guidance Counsellor (EVGC) (Date of Birth 04.03.1962)
C-153, Nirman Vihar
Delhi-110092.
5. Madhu Sethi
Counsellor in charge (Date of Birth: 07.03.1960)
W/o Ravindra N. Sethi
F-13, Sarita Vihar
New Delhi-110076.

6. Sangeeta Gupta

Education and Vocational Guidance Counsellor

(EVGC) (Date of Birth 26.10.1961)

W/o Pradeep Gupta

96, 1st Floor, Sreshtha Vihar

New Delhi-110092.

7. Mithilesh Aggarwal

Counsellor in charge (Date of Birth: 11.05.1961)

W/o Rakesh Kumar Aggarwal

133, Sharda Niketan New Delhi-110034.

8. Minoo Sharma

Education and Vocational Guidance Counsellor

(EVGC) (Date of Birth ..)

W/o Atul Sharma

C-5, Hari Nagar, Clock Tower

Near D.D.U. Hospital

New Delhi-110064.

9. Utpaula Bhattacharya

Education and Vocational Guidance Counsellor

(EVGC) (Date of Birth 14.12.1963)

W/o Aloke Bhattacharya

EC-305, Maya Enclave

New Delhi-110064.

10. Sultan Singh

Counsellor in Charge (Date of Birth: 01.09.1959)

B-62/1, Gali No.3, Shiv Par

Nagloi, New Delhi-110041.

...Applicants

(By Advocate: Mr. Joel, Counsel for the Applicants)

Vs

1. Government of NCT Delhi
Through its Principal Secretary (Education)
Old Secretariat, Delhi-110054.

2. Director Education
Government of NCT of Delhi
Directorate of Education (E-II Branch)
Old Secretariat, Delhi-110054.

3. Assistant Director of Education (GOC)
Government of NCT of Delhi
Directorate of Education (E-II Branch)
Old Secretariat, Delhi-110054.

4. Administrative Officer (GOC)
Government of NCT of Delhi
Directorate of Education (B-II Branch)
Old Secretariat, Delhi-110054. ...Respondents

(By Advocate:Mr.Avtar Singh Chauhan, Counsel for
Respondents)

ORDER (Oral)

Justice L. Narasimha Reddy, Chairman

This OA is filed challenging the order dated 24.09.2019 through which the respondents denied the applicants the benefit of third financial upgradation under the MACP Scheme.

2. On perusal of the entire record, we find that it is bereft of the relevant particulars. The extension of benefit under the MACP is not automatic. Much would depend upon the stages through which the concerned employee has passed through or the benefits they have acquired. When the same is pointed out, learned counsel for the applicants sought permission of the Tribunal to withdraw the OA without prejudice to the rights of the applicants to pursue the remedies before the authorities or to approach this Tribunal.

3. Permission is accorded. The OA is dismissed as withdrawn, leaving it open to the applicants to pursue their remedies, in accordance with law. No costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/vandana/sunil/